

North Bihar every year because of flood, which causes heavy loss of life and property amounting to crores rupees. If Hydro-electricity is produced after constructing a high dam in Barah It will not only supply sufficient electricity to Nepal and Bihar, but electricity would be available to the whole of India. During summer season, the water collected in the reservoir of the Dam can help irrigating the dry famus of North Bihar. Besides, Bihar can be assured of the required quantity of water from the water of the Ganges which was affected as a consequence the India-Bangladesh agreement regarding sharing of the water of Ganges.

It is therefore, requested that the Central Government will very soon construct a high dam on Kosi river after having necessary agreement with Nepal.

**(vi) Need to ensure workers' participation in Management**

[English]

SHRI SUNIL KHAN (Durgapur) : Mr. Chairman, Sir, we are celebrating 50 years of Independence but many workers are going to be jobless day by day due to sickness of BOGL, MAMC, Burn Standard, HFCI (Durgapur), JESSOP, Tyre Corporation of India, Cycle Corporation of India, IDPL, NTC, etc.

The article 43 A of part IV of the Constitution states *inter alia* that the State shall take steps by suitable legislation or in any other way, to secure the participation of workers in the management of Undertakings, establishments or other organization engaged in any industry.

In order to implement the directive principles of the Constitution as provided in article 43 A and to achieve the goal, it has become extremely necessary to make suitable amendment in part IV of the Constitution to ensure the rights of participation of workers in management of industry as fundamental rights. This is a demand of millions of workers from all over India.

I, therefore, request the Central Government to take some necessary action in the matter.

**(vii) Need to set up Industrial Units in Satara District of Maharashtra**

[Translation]

SHRI HINDURAO NAIK NIMBALKAR (Satara) : Sir, though District Satara of Maharashtra has all the potential for economic and industrial development yet adequate development of the district has not taken place. Besides land, such facilities as electricity and water are also available for setting up of industries on the other hand, there are a number of skilled but unemployed people in the district whose services can not be utilised only because there are no industries in the area.

Hon'ble Minister of Industry of the previous Government had issued directives to get a survey conducted for this purpose. However no action has been taken on those directives. I would like to know from the Government if any such survey has been conducted so far and if so by what time the present. Government proposes to get this work done?

I can not only anxious to get the survey conducted but I am also eager to see that various types of industries are set up in our district, unemployed people are given jobs and economic development takes places in my area.

Therefore, Central Government is requested to get the industrial survey conducted immediately and if the survey has been completed, the process of setting up of new industrial units be started without further delay.

**(viii) Need to effectively implement Family Planning programme in the country**

SHRI LAKSHMAN SINGH (Rajgarh) : Sir, according to 1991 census, the population of our country stands at 80,07,85,000 and it could touch 100 crore mark in the near future. It is a matter of concern which should be considered seriously by the House and the Countrymen and some concrete steps should be taken. National Development Council had constituted a committee in 1991 which submitted its report to the Union Government in 1993. The committee had made the recommendation in the report that the Central Government should formulate a National population policy and present it in the parliament in order to control the every increasing population in the national interest. This committee has prepared a draft of National population policy wherein it has been mentioned that from 1981 to 1991, 42 percent increase in population has taken place in U.P., M.P., Rajasthan and Bihar. It is clear then that there is a need to pay more attention towards family planning programmes and to provide sufficient funds in these states.

Family planning programmes can be effectively implemented at the grassroot levels through Panchayat Raj. The Non-Governmental organisations and women's organisations should be given special incentives to follow up these programmes. The funds allocated by the Central Government for family welfare programmes should be sent directly to districts so that the pace of family welfare programmes could be accelerated.

[English]

MR. CHAIRMAN : The House shall now take up Item Nos. 19 and 20 in today's Revised List of Business. The time allotted by the Business Advisory Committee for these items is one hour.